

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.37/96

Wednesday, this the 10th day of January, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

PN Soman,
Senior Diesel Assistant,
Southern Railway,
Ernakulam Junction.

- Applicant

By Advocate Mr TC Govindaswamy

Vs

1. Union of India through
the Secretary to Government of India,
Ministry of Railways,
Rail Bhavan, New Delhi.
2. The General Manager,
Southern Railway,
Park Town.P.O.
Madras-3.
3. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Madras-3.
4. The Divisional Personnel Officer,
Southern Railway,
Trivandrum Division,
Trivandrum-14.
5. The Divisional Railway Manager,
Southern Railway,
Trivandrum Division,
Trivandrum-14.

- Respondents

By Advocate Mrs Sumathi Dandapani

The application having been heard on 10.1.96 the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that he is eligible to be considered for promotion as Goods Driver. Advancing a similar claim, applicant

has moved 5th respondent by All. Standing counsel submits that a speaking order will be made on All within ten days from today. We record the submission. In the light of the submission we see no reason to proceed further with the matter.

2. Application is disposed of as aforesaid. No costs.

Dated, the 10th day of January, 1996.


PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

trs/10196

LIST OF ANNEXURE

1. Annexure A11:- A true copy of the representation dt. 28.11.95 submitted by the applicant to the fifth respondent.
